



Punjab Vidhan Sabha

Sixth (Budget) Session

Unstarred Questions

11 March 2024

Total Questions - 10

Enactment of Library Act in the State

329 Dr. Sukhwinder Kumar Sukhi (Banga):

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Higher Education Minister be pleased to state :-

a) whether it is a fact that a high level meeting of the Punjab Government had approved the draft of 'Punjab Public Library and Information Services Bill' but the Bill has not yet been introduced in the Vidhan Sabha despite the lapse of a long time;

b) if reply to part (a) above be in the affirmative, whether the Government is considering any proposal in near future to enact as Act the Library Bill after passing it through the Assembly; if so, the time by which it is likely to be done?

To increase Power Generation as per Power demand

342 Dr. Sukhwinder Kumar Sukhi (Banga):

Public Works (B&R), Power:-

Will the Power Minister be pleased to state : -

a) whether the State Government has increased the power generation required for power demand during peak periods in summer and winter seasons from the year 2022 till date; if so, the increase there in alongwith the reasons for the undeclared long power cuts in winter season this year;

b) the action being taken by the Government to ensure increase in power generation in advance from time to time as per the increasing power demand of the State every year in future and to provide 24 hours uninterrupted power supply to the people in the coming summer season; the details thereof ?

To regularise the services of contractual employees and discontinue the recruitment on contract in Health Department

345 Dr. Sukhwinder Kumar Sukhi (Banga):

Health & Family Welfare, Medical Education & Research, Elections:-

Will the Health and Family Welfare Minister be pleased to state : -

a) the number and category - wise details of the Employees recruited on contractual basis or through various schemes in Health Department, separately and the amount of salary being given to them per month, separately and whether the facilities like E.S.I., E.P.F. and insurance being provided to them as per the instructions of Labour Department;

b) Whether there is any proposal under consideration of the Government to regularise the services of the employees working on contractual basis and to discontinue the recruitment on contractual basis in the department permanently in future, if so, the time by which it will be done;

c) Whether requisite representation has been provided to Scheduled Castes and Backward Classes in the recruitment of employees referred to in part (b) above as per required constitutional reservation policy; if so, the total number of recruitment made during aforesaid period together with the detail of Scheduled Castes and Backward Classes employees out of the same be given; if not, the time by which requisite representation will be provided to Scheduled Castes and Backward Classes in recruitments as per reservation policy alongwith the names of the officers responsible for violating the norms of the constitutional reservation policy and the action taken by the Government against such officers, the details be provided ?

Running pollution - free electric buses in the state on the pattern of Haryana and Chandigarh

346 Dr. Sukhwinder Kumar Sukhi (Banga):

Transport, Rural Development & Panchayats :- Will the Transport Minister be pleased to state whether the Government is considering any proposal to run pollution - free electric buses on normal fares on the pattern of neighbouring states of Haryana and Chandigarh to check the increasing pollution in the State; if so, the time by which it will be done ?

Details of capital expenditure made by the government to promote economic development of the State

366 Dr. Nachhatar Pal (Nawan Shahr):

Finance, Planning, Programme Implementation, Excise & Taxation :- Will the Finance Minister be pleased to state the financial year wise estimated budget proposed by the Government for capital expenditure since year 2011 - 2012 till date to promote the economic growth of the State, the capital expenditure made during these years alongwith the percentage of the capital expenditure of the G.S.D.P and total expenditure (Revenue +Capital Expenditure); the details thereof?

To provide digital machines of new technique (G.P.S) for demarcation of land

380 Dr. Nachhatar Pal (Nawan Shahr):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-

Will the Revenue Minister be pleased to state whether the State Government has provided digital machines of new technique (G.P.S) for the demarcation of land at tehsil level in the State; if so, the number of machines available at present at the tehsil level, separately; if not , the reasons therefor alongwith the time by which these new technology machines will be provided; the details thereof ?

Details of funds spent by Punjab Scheduled Castes Land Development and Finance Corporation for self - employment in Financial Year 2022-2023 and 2023-2024

381 Dr. Nachhatar Pal (Nawan Shahr):

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development:-

Will the Social Justice, Empowerment and Minorities Minister be pleased to state :-

a) the amount of budget allocated and spent by the Government in the financial years 2022-2023 and 2023-2024 for self-employment of unemployed youth under various schemes by Punjab Scheduled Castes Land Development and Finance Corporation, Chandigarh;

b) whether Corporation succeeded in achieving its stated targets during the years mentioned in part (a) above; if so, the details thereof and if not, the reasons therefor alongwith the steps taken by the Corporation to meet its stated targets in future ?

Regularisation of services of Personnel placed in the Fire Brigade

384 Dr. Nachhatar Pal (Nawan Shahr):

Local Government,Parliamentary Affairs:-

Will the Local Government Minister be pleased to state :-

a) the number and the details of category wise employees recruited through outsourcing in various fire brigade branches in the State and the amount of salary being paid to them per month; whether the facilities of E.S.I, E.P.F and insurance etc. are being provided to these employees as per the instructions of the Labour Department;

b) whether there is any proposal under consideration of the Government to regularize the services of these contractual employees and henceforth stop contractual recruitment in Fire Brigade permanently , if so, the time by which it is likely to be done?

To set up a Plant to polish Moongi

388 Smt. Sarvjit Kaur Manuke (Jagraon):

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-

Will the Agriculture Minister be pleased to state whether it is a fact that the grain market of Constituency Jagraon is the biggest hub of Moongi; if so, whether there is any proposal under consideration of the Government to set up a Plant to polish moongi here due to its bumper procurement; if so, the time by which it will be done?

Details of houses allotted under Pradhan Mantri Awas Yojana in the Villages of Constituency Khadoor Sahib

409 Sardar Manjinder Singh Lalpura (Khadoor Sahib):

Transport, Rural Development & Panchayats :-

Will the Rural Development and Panchayats Minister be pleased to state the number of houses allotted so far from the year 2021 till now in the villages belonging to the Constituency Khadoor Sahib in the district Tarn Taran under the Pradhan Mantri Awas Yojana; the details thereof ?

Chandigarh, 160001.
Thursday 7th March, 2024.

R.L. Khatana,
Secretary.